



BEFORE THE REGISTRAR TRADE MARKS REGISTRY  
AND  
DELHI STATE LEGAL SERVICES AUTHORITY



Consent-cum-authorisation for Mediation before DSLSA

Application No. \_\_\_\_\_

Name of Applicant. \_\_\_\_\_

Detail of Opponent. \_\_\_\_\_

I/we do hereby consent in express terms to participate in Mediation undertaken by office of Controller General of Patents Designs & Trade Marks in collaboration with Delhi State Legal Services Authority (DSLSA)

I /we .....do hereby authorize.....

..... to act as my (or our) agent/representative/attorney/advocate to appear and participate on my /our behalf in the mediation proceedings before the competent DLSA Authority and request that all notices, requisitions and communications relating thereto may be sent to such agent at the address given below.

I (or we) hereby revoke all previous authorizations if any, in respect of the proceedings.

All communications relating to this application may be sent to the following address in India:-

Dated this .....day of .....2016.

SIGNATURE

FULL NAME OF SIGNATORY (IN CAPITAL LETTERS)

OFFICIAL SEAL

ADDRESS:-

TELL NO. :-

E-Mail :-

**DSLISA'S 40 HRS. MEDIATION TRAINING PROGRAMME**

List of the selected Candidates/Advocates for Mediation Training Programme to be conducted w.e.f. 18<sup>th</sup> to 20<sup>th</sup> September, 2015 and 25<sup>th</sup> to 27<sup>th</sup> September, 2015

<b>Sl. No.</b>	<b>Name of the Candidate</b>	<b>Enrollment No.</b>
1	Sh.Mohan Vidhani	D/131/1972
2	Ms. Shivani Yadav	D/212/2002
3	Ms. Swati Sukumar	D/1085/2005
4	Sh. Sagar Chandra	D/617/2004
5	Sh. Sanjay Rathi	D/696/1995
6	Ms. Priyanka Mathur Sardana	BIH 1062/1991
7	Ms. Ishani Chandra	D/619/2004
8	Mr. Rajeev Kumar Malik	D/1414/1995
9	Ms. Mona Marwah	D/630/1992
10	Ms. Bindiya Malhotra	D/961/1998
11	Mr. Ankur Jain	D/1370/2001
12	Sh. Devinder Pratap Singh	D/611/1994
13	Ms. Nisha Satyarathi	D/6/1997(R)
14	Sh. Rakesh Kumar Gupta	D/398/1990
15	Sh. Ajay Kumar Tyagi	D/2114-A/2004
16	Sh. Lokesh Sukhwani	D/1955/2004
17	Ms. Prem Lata	Retired Govt. Official